

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

Petition No.53/2007

In the matter of

Approval under Section 17 (3) of the Electricity Act, 2003 for transfer of ownership of switchyard associated with Rajiv Gandhi Combined Cycle Power Project (RGCCPP) situated at Kayamkulam to NTPC.

And in the matter of

Power Grid Corporation of India Ltd., Gurgaon ... **Petitioner**

Vs

1. Kerala State Electricity Board, Thiruvananthapuram
2. National Thermal Power Corporation Ltd, New Delhi.... **Respondents**

ORDER

The petitioner is directed to furnish the following information:

- (a) Proposed date of transfer of ownership of the switchyard;
- (b) Capital cost and exact scope of the assets proposed for transfer;
- (c) Calculation for separation of transmission charges for the assets proposed for transfer, from proposed date of transfer to 31.3.2009; and
- (d) A copy of the agreement with NTPC containing the terms and conditions for transfer, as per Ministry of Power letter dated 31.8.2000 regarding transfer of the asset.

2. The above information may be filed latest by 10.6.2007. The petition shall be processed for hearing accordingly.

**Sd/-
(R. KRISHNAMOORTHY)
MEMBER**

**Sd/-
(BHANU BHUSHAN)
MEMBER**

New Delhi dated the 17th May 2007